2. Key institutional reforms introduced:

- (a) Constitution of Institute Management Committee (IMC) at ITI level with chairperson from the industry and delegation of enhanced academic, Financial and administrative power to Principal ITI.
- (b) Physical component consisted of setting up of new classrooms, workshops.
- (c) Modernization of tools, equipment and machinery.
- (d) Training of trainees and ensuring congenial environment.

Most of the States have been able to complete physical infrastructure.

- 3. Project duration Dec. 2007 to Nov. 2014.
- 4. The fund sharing between center and state is 75:25 (90:10 for NE States).
- 5. Total allocation ₹ 1782.61 crore.
- 6. Fund released so far ₹ 1571.65 crore
- 7. Allocation for Bihar ₹ 27.43 crore.
- **8.** Released amount to Bihar -₹ 20.38 crore.
- **9.** 8 ITIs covered in the State of Bihar -Muzaffarpur, Bhagalpur, Darbhanga, Gaya, Motihari, Katihar, Sitamarhi and Forbesganj.

Proposal to set up a Border Management Research Institute

- *511. DR. CHANDAN MITRA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government proposes to set up a Border Management Research Institute;
 - (b) if so, the details thereof along with its aims and objectives; and
 - (c) the time by when the institute is likely to start its research operations?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) to (c) Yes Sir. The proposal to set up a Border Management Research Institute is in the conceptual stage.

Corruption in functioning of sports associations/federations

- *512. DR. T. N. SEEMA: Will the Minister of SKILL DEVELOPMENT, ENTREPRENEURSHIP, YOUTH AFFAIRS AND SPORTS be pleased to state:
- (a) whether Government has taken note of the financial and administrative irregularities/corruption in the functioning of various sports associations/federations, including the Board of Control for Cricket in India (BCCI);